

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT -III, NEW DELHI.

76/14/ND/2017

In the matter of:

M/s. Excellent Technologies Pvt. Ltd.

...Applicant'

SECTION: Under Section 14(1)

Order delivered on 07.12.2017


Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

For the Appellant -
For the Intervener -

ORDER

Due to paucity of time the matter is adjourned to 22.01.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

KCS